

occurred in many cities due to the manufacturing of spurious wine by misusing the said materials;

(e) if so, the whether the Government propose to make any stringent law in this regard; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (DR. CHINTA MOHAN): (a) to (f). Allocation of Methylated Spirit and Alcohol by consuming units, including drug manufacturers, is made by the State Govts concerned who are also responsible for preventing the misuse of these materials for manufacture of spurious drinks etc.

Development of Medium Cities

6518. SHRI KASHIRAM RANA: Will the

Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the reports regarding the development of medium cities of Gujarat have been received;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIM. ARUNACHALAM): (a) to (c). While reports on utilisation of funds have been received, complete reports on physical progress of work have not been received. A statement showing release of funds in respect of Gujarat is given in the enclosed statement. Release of funds is made on the basis of information regarding extent of utilisation of funds released earlier.

STATEMENT

Release of Central Assistance during 6th plan, 7th plan, 1990-91 and 1991-92

(Rs. in lakhs)					
Sl. No.	State/Town	Sixth plan Total release	Seventh plan Total release	1990-91 Total release	Grand Total (3+4+5)
1	2	3	4	5	6
GUJARAT 6 th Plan					
1.	Anand	30.430	9.570	-	40.000
2.	Patan North	22.240	13.000	4.520	39.760
3.	Porbandar	28.370	-	-	28.370
4.	Valsad	35.000	6.740	-	41.740
5.	Varaval Pattan	14.500	10.000	-	24.500
6.	Palanpur	27.940	4.000	8.060	40.000
7.	Ankleshwar	34.760	3.580	-	38.340
8.	Dahod	36.950	3.000	-	39.950

(Rs. in lakhs)						
Sl. No.	State/Town	Sixth plan Total release	Seventh plan Total release	1990-91 Total release	Grand Total (3+4+5)	
1	2	3	4	5	6	
9.	Mehamadabad	11.250	12.000	-	26.250	
10.	Godhra	33.300	6.700	-	40.000	
11.	Bhuj	12.000	18.000	-	30.000	
12.	Ameli	37.000	3.000	-	40.000	
13.	Mehasana	24.680	11.340	-	36.020	
14.	Khambhatt	24.250	20.000	-	44.250	
15.	Kalol Saij	30.000	10.000	-	40.000	
16.	Sanand	8.000	-	-	19.500	
17.	Dehgam	15.000	4.500	-	19.500	
	Total	428.670	135.430	12.580	576.680	

(Rs. in lakhs)						
Sl. No.	State/Town	Sixth plan Total release	Seventh plan Total release	1990-91 Total release	Grand Total (3+4+5)	
1	2	3	4	5	6	
7 th Plan						
18.	Dessa	-	12.150	-	12.150	
19.	Mahuva	-	28.000	-	28.000	
20.	Billimora	-	33.000	-	33.000	
21.	Visnagar	-	43.000	-	43.000	
22.	Upleta	-	46.000	-	46.000	
23.	Unjha	-	45.000	-	45.000	
24.	Gondal	-	20.000	-	20.000	
25.	Navsari	-	23.000	-	23.000	
26.	Himatnagar	-	29.750	-	29.750	
27.	Junagarh	-	29.750	-	29.750	
	Total	-	309.650	-	309.650	

(Rs. in lakhs)

Sl. No.	State/Town	Sixth plan Total release	Seventh plan Total release	1990-91 Total release	Grand Total (3+4+5)
1	2	3	4	5	6
8th Plan					
28.	Surendranagar	-	-	27.500	27.500
29.	Botad	-	-	15.000	15.000
30.	Morbi	-	-	25.000	25.000
	Total	-	-	67.500	67.500
	Grand Total	428.670	445.080	80.080	953.830

During the year 1991-92 central assistance amounting to Rs. 75.00 lakhs has been sanctioned for three new towns namely Keshod, Sidhpur and Viramgaon (Rs. 20,000 lakhs for each town) and Rs. 15.00 lakhs for the on-going project of 7th Plan town of Mahava.